THE SCHEDULE

(See section 6)

FORMS OF OATHS OR AFFIRMATIONS

Form No. 1 (Witnesses):—

 $I \ do \ \frac{swear \ in \ the \ name \ of \ God}{solemnly \ affirm} \ that \ what \ I \ shall \ state \ shall \ be \ the \ truth, \ the \ whole \ truth \ and$

nothing but the truth.

Form No. 2 (Jurors):—

 $I\ do^{\underline{swear\ in\ the\ name\ of\ God}}\ that\ I\ will\ well\ and\ truly\ try\ and\ true\ deliverance\ make\ between\ the\ solemnly\ affirm$

State and the prisoner (s) at the bar, whom I shall have in charge, and a true verdict give according to the evidence.

Form No. 3 (Interpreters):—

 $I\ do\ \frac{swear\ in\ the\ name\ of\ God}{solemnly\ affirm}\ that\ I\ will\ well\ and\ truly\ interpret\ and\ explain\ all\ questions\ put\ to$

and evidence given by witnesses and translate correctly and accurately all documents given to me for translation.

Form No. 4 (Affidavits):—

I do $\frac{\text{swear in the name of God}}{\text{that this is my name and signature (or mark)}}$ and that the solemnlyaffirm

contents of this my affidavit are true.